पटना उच्च न्यायालय, पटना
PATNA HIGH COURT, PATNA

NOTICE

No.66/R&A **Dated: 27th August, 2026**

In continuation to this Court's Tender Notice No. PHC/R&A/60/2026 published on 20.08.2026, it is hereby informed to all concerned that the Pre-Bid meeting scheduled on 01.09.2026 from **11:30 am** shall be held in **"Court Room No.101 of the Centenary Building of the Court"**. The interested/ participating Agency(ies) must adhere to following instructions:

a) Interested Agency(ies) may confirm their participation through e-mail at recappt.tender-bih@gov.in till 29th August, 2026.

b) Interested Agency(ies) may also submit their queries/ clarification in brief through e-mail for facilitating the topic of discussion during the pre-bid meeting.

c) Entry in the Court's premises is allowed through **Gate No.5** only.

d) A maximum of two authorized personnel from each participating agency(ies) are allowed to attend the pre-bid meeting. They must carry their official identity proof and authorization letter from their firm with their names in it, for displaying when demanded for verification purposes.

e) Non-participation in pre-bid meeting shall not disqualify any agency/ firm from participating in the tender.

f) The resolutions of the Sub-Committee in respect of queries/clarification of the participating agencies shall be published as corrigendum to the Request for Proposal (*in short RFP*) and shall form integral part of the RFP whereas the other terms and conditions shall remain unaffected and unchanged.

g) Clarification and explanation made out during pre-bid meeting shall purely be for understanding the various terms and conditions of the RFP.

By order of the Court
Sd/-
Registrar General